

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SMART I SECURITY &
AUTOMATION PVT. LTD**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Smart I Security & Automation Pvt. Ltd
2.	Date of incorporation of corporate debtor	10/03/2007
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, ROC- Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U93090MH2007PTC168610
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: F-26, 1 st Floor, Top Class Enclave, Bhoidapada, Sativali Road, Gokhiware, Vasai (East) Palghar Thane MH 401208
6.	Date of closure of Insolvency Resolution Process	01/05/2025
7.	Liquidation commencement date of corporate debtor	01/05/2025 (Date of receipt of order by Liquidator- 17/06/2025)
8.	Name and registration number of the insolvency professional acting as liquidator	Rajendra Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396
9.	Address and e-mail of the liquidator, as registered with the Board	IBBI Registered Address: Flat No. 404, 4th Floor, Oshiwara Gulmohar CHS Ltd., MHADA Building No. 21, New Link Road, Oshiwara Andheri (West) Mumbai, Opposite Samarth Aangan, Oshiwara, Mumbai City, Maharashtra, 400053 Regd. Email ID- rkrgirdhar1@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	Address: Rajender Kumar Girdhar c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703 Email:



		Liq.smartI@ancoraa.com
11.	Last date for submission of claims	21/07/2025

Notice is hereby given that the National Company Law Tribunal Mumbai Bench- II has ordered the commencement of liquidation of the **Smart I Security & Automation Private Limited** vide order no. IA (IBC)(Liq.)/72/2024 IN C.P. (IB)/1137(MB)2019 on 01/05/2025 (Date of receipt of order by Liquidator- 17/06/2025)

The stakeholders of **Smart I Security & Automation Private Limited** are hereby called upon to submit their claims with proof on or before 21/07/2025 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Date: June 21, 2025

Place: Mumbai



Rajendra Kumar Girdhar
Liquidator

IBBI/PA-003/IP-N00048/2017-18/10396

In the matter of Smart I Security & Automation Private
Limited

Authorization For Assignment valid up to: December 31, 2025